

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

CONTEMPT PETITION NO. 170/00018/2021

IN

ORIGINAL APPLICATION NO.170/01259/2019

DATED THIS THE 20TH DAY OF APRIL, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Srinivas R
S/o Late Ramu,
Aged 42 years,
R/a No. 369,
Dhobhighat, M.N. Road,
Sindu Nadhi Road,
Srinagar, Bengaluru 560 019

....Petitioner

(By Advocate Shri Narayana Bhat – through video conference)

Vs.

1. Pradeep Kumar Tripathi
Secretary,
Ministry of Steel & Mines,
Government of India,
Lok Nayak Bhavan,
2nd Floor, Khan Market,
New Delhi 110 003

2. Ranjit Rath,
Director General,
Geological Survey of India,
27, Jawaharlal Nehru Road,
Fire Brigade Head Quarters,
New Market Area, Dharmatala, Taltala,
Kolkata, West Bengal 700 016

3. Dr. B.K. Sahu,
Deputy Director General,
Geological Survey of India,
Airborne Mineral Survey and
Exploration Wing, Vasudha Bhavan,
Kumaraswamy Layout, Bengaluru 560 078

....Respondents

(By Shri V.N. Holla, Senior Panel Counsel – through video conference)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

At the very outset Shri V.N. Holla, learned counsel for the respondents, has stated that the respondents have filed Writ Petition No. 5631/2021 before the Hon'ble High Court of Karnataka at Bangalore laying down therein a challenge to the order dated 25.02.2020 passed by this Tribunal in OA No. 170/01259/2019 and that Hon'ble High Court has stayed the order passed by this Tribunal on 22.03.2021.

2. In view of the above statement made by Shri V.N. Holla, nothing survives in the present Contempt Petition and the same is disposed of having been rendered infructuous.

3. However, the petitioner will be at liberty to get the CP revived in the eventuality of dismissal of the Writ Petition.

4. Rule of the Court is discharged

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)